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- (c) ihe names of ihe States.where social forestry programmes have been implemen-ed for removal of poverty, and
- (d the details of th_c achievements made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN): (a) to (c) The Social Forestry programme! primarily aims at augmenting production of fuelwood, fodder and small timber.

il also generates employment and thereby benefits the- poor. The programme is being implemented f_n s\\ the States and Union Territories.

(d) The detailg of achievement tthrfflttg^ block plantation are:

Area Planted in million hectares

> 1951-80 1.43 1980-85 1.65

I_n addition during the period 1980-85, 3785,4 million seedlings were distributed :o farmers for planting on Iheir land. This is equivalent to an area of 1.89 million hectares planted.

Elephant Reserve Project at Clianaaka Bhubaneshwar

- 1231. SHRI JAGADISH JANI: Wiil the PRIME MINISTER be pleased to state:
- (a) whether there is any proposal under Government's consideration' to set ap an Elephant Reserve Project at Chandrika near Bhubaneshwar;
 - (b) if so, the cost of the project.
- (c) the amount of central assistance sought by the Orissa Government in this regard; and
- (d) the amount given by the Centre to the Orissa Government for Ihe Projeci?

THE MINISTER OF STATE JN THH MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SUN): (a) The State Government of Orissa have estab-

lished a Sanctuary at Chandaka in December, 1982 for the protection of wild animals, specially elephants.

- (b) and (c) While the estimated cost of the establishment of the sanctuary is not known, the State Government sought an amount of Rs. 567.50 lakhs by v centra) assistance.
- (d) Uuder the Centrally ^pon-ored Scheme for the assistance to Naional Parks and Sanctuaries, an amount of Rs. 16 lakhs has been approved for the, year 1984-85 on essential items in the proposal of. Slate Government. Central share of Rs. 8 lakhs has been released already to the State Governmen!.

Denudation of forests (hie to mining operations

HSfji, SHRI JAGADISH JANI: Will the PRIME MINISTER be pleased to stare;

- (a) whether Government have made assessment of the impact of mining operation on Forest land;
- (b) if so, what extent forest wealth has been denuded in the various States as a result of mining operation; v.nd
- u) th? measures taken by this department for the protection of forests from destruction by mining operation?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN), (a) to (c) An indepth impact assessment of mining (meratious on forest lands for the whole country is not available. With the enforcement of the Forest (Conservation) Act, 1980. with effect from 25-10-1980 diversion of any forest land for non-fomti use requires prior approval of the Central Governmeat. Before giving such approval, each proposal is examined carefully and necessary safeguards are prescribed te. minimise if not prevent damage to forests. In the ease of mining projects, it is laid down, that the area should be restored and replanted after mining is over. In addition, compensatory afforestation is insisted on at the cost of the mining project.